GOVERNMENT OF INDIA WOMEN AND CHILD DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3855
ANSWERED ON:27.04.2012
ANGANWADI WORKERS
Dhruvanarayana Shri R. ;Siddeswara Shri Gowdar Mallikarjunappa;Yadav Shri Ranjan Prasad

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to increase the salary /honorarium/ wages of Anganwadi Workers (AWW) and Anganwadi Helpers (AWH);
- (b) if so, the details thereof;
- (c) whether the Government proposes to make AWW and AWH permanent or Government or Government servant;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a)& (b): No Madam, there is no proposal to increase the honorarium of Anganwadi Workers (AWWs) and Anganwadi Helpers (AWHs). However, a proposal is under consideration to increase the honorarium of Workers of Mini-Anganwadi Centres (AWCs). The honoraria of AWWs was last increased by Rs.1500/- on the last honorarium drawn by them and that of AWHs and Workers of Mini-AWCs by Rs.750/- per month w.e.f.1.4.2011. The States/UTs also provide additional honoraria to AWWs/AWHs from their own resources.

ICDS Scheme envisages the Anganwadi Workers (AWWS) and Helpers (AWHs) as "honorary workers" from the local community who come forward to render their services, on part-time basis, in the areas of child care and development. They are paid a fixed honorarium per month as decided by the Government from time to time. Since AWWs/AWHs are honorary workers, minimum wages are not applicable to them.

(c)to (e): No Madam, there is no proposal to make AWWs and AWHs as permanent or Government servant.